

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(21) C.P.(I.B)-1362/10/(MB)/2017  
MA 827/2018 & MA 828/2018

CORAM:

Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 12.09.2018

NAME OF THE PARTIES: SBM Paper Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 OF INSOLVENCY AND  
BANKRUPTCY CODE, 2016.

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**ORDER**

1. The Learned Representatives of Applicant, Resolution Applicant, Allahabad Bank are present.
2. Due to short of time the matter is adjourned to **04.10.2018**.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**12.09.2018.**

HHS